

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 318

IA-429/2024 IA-5217/2023 IA-6698/2023

In

IB-84(ND)/2019

IN THE MATTER OF:

M/s. Richa Satsangi

Vs

Horizon concept Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gagan Preet Singh, Mr. Ojha, Advocates.

For the IRP : Mr. G.P. Madaan, Mr. Aishwarya Adlakha, Advocates.

For Ex-Management: Ms. Nattasha Garg and Advocate Thakur Ankit Singh

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.06.2024**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**